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Allocation to Bihar

SHRI SURYA NARAYAN YADAV: Will the PRIME MINISTER be pleased to state:

- (a) the total amount allocated to Bihar by the Planning Commission during the current Five Year Plan:
- (b) the amount utilised for the development of backward areas of the State: and
 - (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PRO-GRAMME IMPLEMENTATION (SHRI BHAGEY GOBARDHAN): (a) Outlay for the current Five Year Plan of Bihar has not been finalised so far

(b) and (c). Do not arise.

Employment to Ex-Servicemen of Bihar

SHRI SURYA NARAYAN 6970 YADAV: Will the PRIME MINISTER be pleased to state:

- (a) whether Government propose to formulate any policy to provide employment to ex-servicemen:
 - (b) if so, the number of ex-servicemen

of Bihar provided employment by the Union Government and the State Government during the current Five Year Plan period:

- (c) whether Union Government has issued any directions in this regard to Bihar Government in the beginning of the current Five Year Plan:
 - (d) if so, the details in this regard; and
- (e) if not, whether Government contemplate to issue such directions?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) and (b). Ex-servicemen have been granted concessions in age, relaxation in educational qualifications etc. for re-employment under the Government. Further, there is reservation of 10% in Group 'C' and 20% in Group 'D' posts in Central Government Offices and 14 1/2% in Group 'C' and 24 1/2% in Group 'D' posts in the Public Sector Undertakings and Nationalised Banks for ex-servicemen, Several State Governments have also made reservations of varying percentages of jobs for ex-servicemen.

Even though there is no reservation of jobs for ex-Servicemen in Bihar State, ex-Servicemen have been provided jobs in the State in different sectors, the details of which for the last 5 Years (1985-86) are as under:

	1985	1986	1987	1988	1989
Central Govt.	204	22	136	96	71
Central Govt. PSUs	419	615	122	184	265
State Govt.	99	474	60	18	68
State Govt. PSUs	36	53	. 8	7	18
Legal Bodies	8	37	1	12	5
Private Sector	96	151	43	19	35
Total	862	1552	370	336	462